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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.78/2017 CP No.27/241/HDB/2017
NAME OF THE COMPANY	Sri Biotech Laboratories India Limited
NAME OF THE PETITIONER(S)	Dr. KRK Reddy & Another
NAME OF THE RESPONDENT(S)	Sri Biotech Laboratories India Limited & Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Pratap Kumar	Advocate	9201215582	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Basava Raju	Advocate	9989144441	

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ORDER

Heard, Mr.M.V.Pratap Kumar, learned Counsel for the Petitioner, Mr.V.Basava Raju, learned Counsel for the Respondent.

The issue is likely to be settled soon and make it clear that no further adjournments will ~~not~~ be granted, post the case on 17-11-2017.


Member (T)


Member (J)

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